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Central Administrative Tribunal
Principal Bench

CP-147/95
OA-765/95

New Delhi, the 28th February, 1996.

Hon'ble Shri A.V. Haridasan, Vice Chairman(J)
Hon'ble Shri R.K. Ahooja, Member (A)

Dr. Prem Prakash
S/o Late Sh. Ram Narain
D-27, Karkdoma,
Delhi Admn. Flats
New Delhi-92.

Applicants

(Advocate: Mrs. Meera Chhiber)

versus

1. Shri A.K. Awasthi
Joint Secretary(Education)
Govt. of NCT, of Delhi.

2. Director of Education,
Directorate of Education
Old Secretariat,
Delhi.

.. Respondents

(Advocate: Shri Jog Singh)

ORDER (Oral)

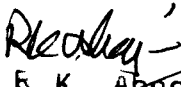
Hon'ble Shri A.V. Haridasan, VC(J)

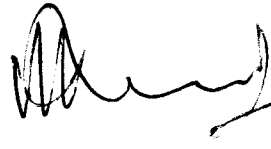
Shri Jog Singh ld. counsel for the respondents produced a copy of the Order dated 16.2.96 implementing the direction contained in the judgement dated 8.5.95. The respondents have also tendered unconditional apology for the delay. In these circumstance, no further action on this C.P. is felt necessary.

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Hence, this petition is closed and notices
issued to the respondents are discharged.


(R.K. Ahooja)
Member (A)


(A.V. Haridasan)
Vice Chairman(J)

SCS